# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

CA No. 201/252/HDB/2016
Mandothiya Perals & Jewels Private Limited
Mandothiya Perals & Jewels Private Limited
Registrar of Companies, Andhra Pradesh & Telangana
252

### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DILIP RONDLA	PCS	csdiliProndla@gmail 9000600056	Til
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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### ORDER

Heard Shri Dilip Rondla, learned PCSon for the Petitioner. RoC report is awaited. Post the case for hearing on 02.01./2018

**MEMBER** (Technical)

**MEMBER** (Judicial)